

- (b) the rates at which cotton was purchased by CCIL in different States; and
- (c) the present policy of Government for exporting the cotton purchased by CCIL?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) The State-wise details of cotton purchased by Cotton Corporation of India Ltd. (CCI) and progressive average rate paid by them as on 18.02.2015 are as under:-

| Sl. No. | State          | CCI Purchases<br>in Quintals | Progressive average<br>rate paid by CCI (Fair<br>Average Quality Grade<br>Kapas) in ₹ /Quintals |
|---------|----------------|------------------------------|---|
| 1.      | Maharashtra    | 7990678                      | 4008  |
| 2.      | Gujarat        | 2905734                      | 3982  |
| 3.      | Odisha         | 485716                       | 4041  |
| 4.      | Madhya Pradesh | 1277334                      | 4030  |
| 5.      | Telangana      | 17557228                     | 4033  |
| 6.      | Andhra Pradesh | 7847635                      | 4037  |
| 7.      | Punjab         | 637618                       | 3954  |
| 8.      | Haryana        | 378712                       | 3948  |
| 9.      | Rajasthan      | 431933                       | 3946  |
| 10.     | Karnataka      | 477951                       | 4033  |
| TOTAL   |                | 39990539                     |   |

(c) Cotton exports are currently under Open General License (OGL) and registration requirement for export of cotton has also been dispensed with effect from 8th December, 2014.

#### **Contract farming of cotton**

638. SHRI AVINASH PANDE : Will the Minister of TEXTILES be pleased to state:

- (a) whether Cotton Corporation of India Ltd. (CCIL) is presently engaged in encouraging contract farming of cotton; and

(b) if so, the details of such contracts for the farming of cotton entered into by CCIL with farmers and/or farmers' groups and associations?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR): (a) Yes, Sir.

(b) The details of contract farming with Field Level Demonstration (FLD) programme by Cotton Corporation of India Ltd. (CCIL) are given below:-

| State/Branch            | No. of FLD | Area (in hac) | Name of villages                | Number of Farmers | Implementing Agency   |
|-------------------------|------------|---------------|---------------------------------|-------------------|---|
| Karnataka (Hubli)       | 300        | 120           | Harti of Gadag District         | 300               | Krishi Vigyan Kendra, Hulkoti                                 |
| Tamil Nadu (Coimbatore) | 300        | 120           | Perambalur and Madukkarai block | 300               | Krishi Vigyan Kendra, Perambalur & Farmers leader, Madukkarai |
| West Bengal (Kolkata)   | 100        | 40            | Kalikapara                      | 100               | Krishi Vigyan Kendra, Nimpith                                 |

#### Protection of domestic silk cocoon growers

639. DR. CHANDAN MITRA : Will the Minister of TEXTILES be pleased to state: (a) whether Government is aware that availability of Chinese silk yarn in abundance in the Indian market has made it difficult for domestic silk cocoon growers to cover up production cost, let alone make a profit; and

(b) if so, the steps taken by Government to protect the interests of domestic silk cocoon growers as also to ensure remunerative prices to them for their product?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI SANTOSH KUMAR GANGWAR) : (a) and (b) There are some reports of Silk yarn being imported from China for use by weavers. Anti-dumping duty was imposed on raw silk and silk fabric imported from China in order to safeguard the interest of the domestic raw silk producers. The anti-dumping duty so imposed on silk fabric will be in force till December, 2016 with a reference price of US\$ 2.05 - 7.59/metre for a fabric weight ranging from 20-100 grams/metre. Similarly, the anti-dumping duty imposed on import of raw silk with a reference price of US\$ 37.32/kg was in force till January, 2014.